

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1857  
ANSWERED ON:13.03.2007  
CONSTRUCTION OF Q SHELTER BY NDMC  
Mehta Shri Bhubneshwar Prasad

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the New Delhi Municipal Council (NDMC) is committing irregularities in the construction of Q-shelters;
- (b) if so, whether the attention has neither been paid for protection from rain nor compliance of official language is being done;
- (c) if so, the details thereof;
- (d) the total number of Q-shelters constructed alongwith their cost from steel and those constructed from bricks and cement, separately during each of the last three years;
- (e) the total number of new Q-shelters proposed to be raised under the jurisdiction of NDMC during the year 2007;
- (f) whether the said Council has purchased the posters to be stuck on these commuters Q-shelters;
- (g) if so, the details alongwith the price thereof, agency-wise;
- (h) whether any contract has been signed with a company or any agency for displaying advertisement;
- (i) if so, the details thereof; and
- (j) the monthly income earned by the said Council from each commuter Q-shelter?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) : No, Sir.

(b)&(e) : The design of the Bus-Q-Shelters is commuter friendly and gives maximum protection from rain. All information at these shelters is displayed bilingually in Hindi and English.

(d):No Bus-Q-Shelter has been constructed using bricks and cement during the last three years. The number of Bus-Q-Shelters, constructed from steel and the expenditure incurred on them during each of the last three years are as under:

| Year | No. of Bus- Q-Shelters | Expenditure incurred                         |
|------|------------------------|--|
| 2004 | 9                      | Rs.42 lakh                                   |
| 2005 | 80                     | Rs.9 lakh                                    |
| 2006 | 80                     | Constructed on build-operate transfer basis. |

(e) : 117 Bus-Q-Shelters are proposed to be raised under the jurisdiction of New Delhi Municipal Council during the year 2007.

(f)to(j) : A contract has been signed with M/s. JC Decaux Advertising India Private Limited for construction of 197 Bus-Q-Shelters on build-operate-transfer basis.The concessionaire will be providing advertisements/posters on these Bus-Q-Shelters as part of terms and conditions of the contract.The concessionaire is liable to pay to New Delhi Municipal Council a concession fee of 16% of net revenue earned by it on sale/renting of advertising and other space on Bus-Q-Shelter subject to a minimum concession fee of Rs. 20 lakh per month, for 197 Bus-Q-Shelters already constructed/being constructed by it.